

(a) the number of beneficiaries living in tribal and desert-prone areas who got 50 per cent of subsidy in the year 1984-85 under Integrated Rural Development Programme and the total amount of subsidy given to them; and

(b) the number of such beneficiaries living in tribal and desert-prone areas of Pali District, Rajasthan who got 50 per cent of subsidy during 1984-85 ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) :** (a) Under the Integrated Rural Development Programme 50% subsidy is given to Scheduled tribe beneficiaries only. During 1984-85, 4.87 lakh Scheduled tribe families were assisted under the programme. The amount of subsidy disbursed to them was Rs. 56.98 crores.

(b) 364 Scheduled tribe families were assisted under the programme during 1984-85 in Pali district of Rajasthan.

**Deterioration in the Conditions of ESI Hospitals and Dispensaries in the Country**

\*88. **SHRI BANWARI LAL PUROHIT :** Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware of the fact that the conditions of the ESI hospitals and dispensaries in the country is deteriorating day by day;

(b) if so, whether there is shortage of medicines and equipments in the ESI hospitals and dispensaries; and

(c) if so, steps Government have taken/propose to take to improve the conditions of the ESI hospitals and dispensaries ?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH) :** (a) to (c). Under the E. S. I. Scheme, there are 85 hospitals with 17,102 beds and about 1200 dispensaries which provide medical coverage to nearly 61½ lakhs employees and their families *i.e.* nearly 2.72 crore beneficiaries. All the hospitals and dispensaries except those in the Union Territory of Delhi are being managed through State Governments, which provide the medical and para-medical staff and also make

arrangements for procurement of medicines and equipment. Sporadic complaints are received from time to time from certain areas and these are being examined and referred to State Governments concerned. It is, however, not correct to say that the facilities in hospitals in hospitals and dispensaries are deteriorating day by day. A General Purposes Sub-Committee of the E.S.I.C., comprising of representatives of Employers, Employees, Medical Profession and a Member of Parliament, visits E.S.I. institutions in various States and on the basis of their report steps are taken to meet the deficiencies. This is a continuing exercise.

**D.D.A. Flats at Kishangarh, Mehrauli**

\*89. **SHRI P. PENCHALLAIAH :**  
**SHRI HARI KRISHNA SHASTRI :**

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the attention of Government has been drawn to a news item about a Report by the experts of the Indian Institute of Technology, Delhi to the effect that DDA has built 512 flats at Kishangarh, Mehrauli under Self Financing Scheme without proper foundation; and

(b) if so, the action taken against the erring staff, officers and the contractor ?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :** (a) Yes, Sir. Inadequate foundation has been found in 192 and not 512 flats in Kishangarh.

(b) The case has been handed over to the CBI for criminal enquiry. Meanwhile, 5 DDA officers concerned with the work have been suspended pending regular departmental proceedings. The cases of two officers who have reverted to their parent department of CPWD, are being processed in the Ministry/CPWD.

Payments to the contractor have been stopped with effect from 3-2-1984, the date when this defect was noticed. He has also been debarred from further tendering.

[*Translation*]

**Review of Implementation of IRDP**

\*90. **SHRI DILEEP SINGH BHURIA :** Will the Minister of AGRICULTURE and

**RURAL DEVELOPMENT** be pleased to state :

(a) whether as a result of implementation of Integrated Rural Development Programme, rural indebtedness has increased considerably; and

(b) if so, whether Government propose to review the Integrated Rural Development Programme and implement some new programme in lieu thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR)** : (a) and (b). IRDP is a beneficiary oriented programme launched with the object of alleviating rural poverty. For this purpose assistance in the form of loan from Commercial Banks, Cooperative Banks and Regional Rural Banks and subsidy is given to identified families below the poverty line in order to enable them to acquire income-generating assets and to cross poverty line. The evaluation studies of this programme conducted so far have been primarily with the object of ascertaining as to how far this programme has enabled the assisted beneficiaries to cross the poverty line rather than to determine the impact of this programme on the general level of rural indebtedness.

According to the evaluation conducted by the programme Evaluation Organisation of the Planning Commission 49.4 per cent of sample beneficiary households who were assisted under the programme have crossed the poverty line. A substantial number of other assisted families were also able to increase their incomes even though the incremental income was not adequate to cross the poverty line.

As the Programme has helped in a substantial way in alleviating poverty of assisted families, Government intends to continue it during the 7th plan. Measures are being taken to simplify procedures and to strengthen the implementation of the programme at the field level in the light of the deficiencies in the implementation brought out by the evaluation reports.

[*English*]

**Sale of Additional items by Fair Price Shops**

\*71. **SHRI K. RAMACHANDRA**

**REDDY** : Will the Minister of **FOOD AND CIVIL SUPPLIES** be pleased to state :

(a) whether it is a fact that many fair price shops are selling only sugar, rice and wheat;

(b) whether any other items besides sugar, rice and wheat are proposed to be sold by the fair price shops in the context of rising prices; and

(c) if so, the action taken by Government in this regard and details of items that are to be added for sale to the consumers ?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH)** : (a) to (c). Reports received from various States indicate that by and large, fair price shops in the country are selling other items besides sugar, rice and wheat. Under the Public Distribution System, the Central Government has assumed responsibility for supply of wheat, rice, sugar, imported edible oils, controlled cloth, soft coke and kerosene oil. The State Governments and Union Territory Administrations are free to add any other essential item by making arrangement for their procurement and supply on their own. The Central Government has advised them from time to time to widen the commodity coverage of fair price shops so that more commodities of mass consumption could be available, to the common man at reasonable prices.

#### **Wheat Procurement**

\*92. **SHRI M. RAGHUMA REDDY** :  
**SHRI DHARAM PAL SINGH**  
**MALIK** :

Will the Minister of **FOOD AND CIVIL SUPPLIES** be pleased to state :

(a) whether it is a fact that procurement of wheat by Government from farmers continues until middle of July every year but this year the purchasing was stopped about 15-20 days earlier;

(b) if so, the reasons thereof and whether Government propose to enquire into it; and

(c) whether it is also a fact that the procurement price of wheat in Haryana, Punjab and Uttar Pradesh had dropped